

(xxii) The Export of Expanded Metal and Steel Sheets (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 451 in Gazette of India dated the 17th February, 1973.

(xxiii) The Export of Stainless Steel Utensils (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 452 in Gazette of India dated the 17th February, 1973.

(xxiv) The Export of Electric Cables and Conductors (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 453 in Gazette of India dated the 17th February, 1973.

(xxv) The Exports of Cast Iron Soil Pipes and Fittings (Inspection) Amendment Rules, 1973, published in Notification No. S. O. 454 in Gazette of India dated the 17th February, 1973.

(xxvi) The Export of Cast Iron Manhole Covers and Frames (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 455 in Gazette of India dated the 17th February, 1973.

(xxvii) The Export of Automobile Spares Components and Accessories (Quality Control and Inspection) Rules, 1973, published in Notification No. S.O. 459 in Gazette of India dated the 17th February, 1973.

[Placed in Library. See No. LT-4438/73.]

(2) A copy of the Annual Report (Hindi and English versions) of the Indian Motion Pictures Export Corporation Limited, Bombay for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-4439/73.]

(3) A copy of the Annual Report (Hindi, and English versions) on the working of the Trade Development Authority, New Delhi for the year 1972-73, along with the Audited Accounts. [Placed in Library. See No. LT-440/73.]

12.57 hrs.

## ESTIMATES COMMITTEE

### Twenty-ninth Report

#### SHRI NARENDRA SINGH BISHT

(Almora): Mr. Speaker, Sir, I beg to present Twenty-ninth Report of the Estimates Committee regarding action taken by Government on the recommendations contained in their Hundred and Twenty-ninth Report (Fourth Lok Sabha) on the Department of Atomic Energy-Atomic Power.

12.58 hrs.

## BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir I rise to announce that Government Business in this House during the week commencing 12th March, 1973, will consist of:

(1) Consideration of any item of Government Business carried over from today's order Paper.

(2) Submission to the vote of the House of Demands for Grants on account (General) for 1973-74.

(3) Discussion on the Resolution seeking disapproval of the Coal Mines (Taking Over of Management) Ordinance, 1973 and consideration and passing of the Coal Mine (Taking Over of Management) Bill, 1973.

(4) Discussion and voting on:

(i) The Supplementary Demands for Grants (General) for 1972-73.

(ii) The Supplementary Demands for Grants (Railways) for 1972-73.

(iii) The Demands for Grants (Railways) for 1973-74. (Interruptions)

अध्यक्ष महोदय : हर दफा याद दिलाना पड़ता है, यह हालत बतल है। जो नियम बना हुआ है उसका पालन हीना नहीं है। बिना वृत्त में हीटिंगन भाषणा उसको मैं मौका दूंगा। कठवाय जो का प्रयोग है।